

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

No. LOK/INQ/14-A/111/2012/ARE-7

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001
Date: **25/08/2020**

RECOMMENDATION

Sub:- Departmental inquiry against;
Sri Narasimha S/o. Narasappa Kambali, Grama
Panchayath Secretary, Khanapur Grama Panchayath,
Shahpur Taluk, Yadgir District – Reg.

- Ref:- 1) Govt. Order No. ಗೌರವ/81/ಗೌಪಂಕಾ/2012, Bengaluru dated
2/3/2012.
- 2) Nomination order No.LOK/INQ/14-A/111/2012,
Bengaluru dated 14/3/2012 of Upalokayukta-1,
State of Karnataka, Bengaluru
- 3) Inquiry Report dated 21/8/2020 of Additional
Registrar of Enquiries-7, Karnataka Lokayukta,
Bengaluru

The Government by its order dated 2/3/2012 initiated the disciplinary proceedings against Sri Narasimha S/o. Narasappa Kambali, the then Grama Panchayath Secretary, Khanapur Grama Panchayath, Shahpur Taluk, Yadgir District (hereinafter referred to as Delinquent Government Official, for short as DGO) and entrusted the Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.LOK/INQ/14-A/111/2012, Bengaluru dated 14/3/2012 nominated Additional Registrar of Enquiries-3, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, by Order No. LOK/INQ/14-A/2014, dated 14/3/2014, the Additional Registrar of

Enquiries-1, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry officer to conduct departmental inquiry against DGO. Again as per Order No.UPLOK-1/DE/2017 dated 6/7/2017 the Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry officer to conduct departmental inquiry against DGO.

3. The DGO Sri Narasimha S/o. Narasappa Kambali, the then Grama Panchayath Secretary, Khanapur Grama Panchayath, Shahpur Taluk, Yadgir District was tried for the following charge:-

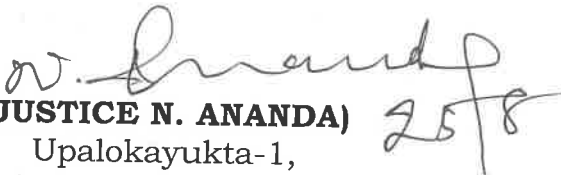
“That you Sri Narasimha Kambali (hereinafter referred to as Delinquent Government Official, in short DGO), while working as the Grama Panchayath Secretary at Khanapur in Shahapur Taluk of Yadgir District demanded and accepted a bribe of Rs.2,000/- on 30/12/2008 from complainant Sri Iyappa S/o. Yankappa Padmakar R/o. Khanapura in Shahapur Taluk, Yadgir District for issuing four cheques in respect of the first installment amount of Rs.6,000/- to be paid to each of four beneficiaries among the 11 viz., Sharanamma W/o.Iyyappa Padmakar and 3 others under Rural Ashraya Scheme (meant for riot affected persons), that is for doing an official act, and thereby you failed to maintain absolute integrity and devotion to duty and committed an act which is unbecoming of a Government Servant and thus both of you are guilty of misconduct under Rule 3(1)(i) to (iii) of KCS (Conduct) Rules, 1966.”

4. The Inquiry Officer (Additional Registrar of Enquiries-7) on proper appreciation of oral and documentary evidence has held that the Disciplinary Authority has proved the above charge

against DGO Sri Narasimha S/o. Narasappa Kambali, the then Grama Panchayath Secretary, Khanapur Grama Panchayath, Shahpur Taluk, Yadgir District.

5. On re-consideration of inquiry report, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. It is hereby recommended to the Government to accept the report of Inquiry Officer.
6. As per the First Oral Statement submitted by DGO, he has retired from service on 31/1/2014 (during the pendency of inquiry).
7. Having regard to the nature of charge (demand and acceptance of bribe) proved against DGO Sri Narasimha S/o. Narasappa Kambali, it is hereby recommended to the Government for imposing penalty of permanently withholding 50% of pension payable to DGO Sri Narasimha S/o. Narasappa Kambali, the then Grama Panchayath Secretary, Khanapur Grama Panchayath, Shahpur Taluk, Yadgir District.
8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE N. ANANDA) 25/8
Upalokayukta-1,
State of Karnataka,
Bengaluru

